

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

IA 36690/2020,36768/2020,36770/2020, in Criminal Appeal No(s).
2963/2023

SRI NARAYAN OJHA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 36690/2020 - EXEMPTION FROM FILING O.T.
IA No. 36770/2020 - EXEMPTION FROM FILING O.T.
IA No. 36768/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 31-10-2023 These matters were called on for hearing today.

For Appellant(s) Mr. Meenesh Dubey,Adv.
Ms. Anjali Tiwari,Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1 is duly represented.

Certificate of service is awaited in respect of respondent
Nos. 2 to 8. Records are awaited.

Let the reminder be issued for certificate of service as well
as for records.

List again on 5.1.2024.

VIVEK SAXENA
Registrar